

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3329  
ANSWERED ON:12.12.2014  
SANCTIONING OF WORLD BANK ASSISTED PROJECT OF ICDS  
Anwar Shri Tariq

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any proposal from various States for sanctioning of World Bank Assisted projects under Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the details thereof indicating the number of such proposals received, approved, rejected and pending along with the funds allocated there for during each of the last three years and the current year, project-wise, State/UT-wise including Bihar; and
- (c) the current status of the approved/sanctioned projects along with the time by which these projects are likely to be completed/implemented, project and State/UT-wise?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): The Government of India has already approved one project with World Bank assistance under the Integrated Child Development Services (ICDS) Scheme, called "ICDS Systems Strengthening and Nutrition Improvement Project (ISSNIP)" for implementation in 162 districts having higher proportion of undernourished children in eight States including 19 districts of Bihar. The project was made effective on 26 November 2012. The total outlay of the project is Rs. 2893.00 crore over 7 years with World Bank assistance of USD 450 million. The project is two-phased, of which phase 1 is of 3 years duration and phase 2 is of 4 years duration. Phase 1 of the project is upto 31 December 2015.

Based on the annual action plans received from the 8 project States, funds have been released to the Project States, including the State of Bihar, during 2012-13,

2013-14 and 2014-15 for implementation of the Project, as indicated below:

(Rs. in lakh)

| Project States | 2012-13 | 2013-14   | 2014-15(till date) |
|----------------|---------|-----------|--------------------|
| Andhra Pradesh | 48.36   | 1,232.12  | 645.73             |
| Bihar          | 73.83   | 2,620.00  | 276.48             |
| Chhattisgarh   | 57.16   | 730.82    | 201.76             |
| Jharkhand      | 54.00   | 1,668.00  | 291.42             |
| Madhya Pradesh | 111.00  | 911.37    | 1,048.06           |
| Maharashtra    | 82.66   | 1,339.00  | 671.51             |
| Rajasthan      | 78.83   | 440.43    | 594.81             |
| Uttar Pradesh  | 137.16  | 1,926.00  | 753.04             |
|                | 643.00  | 10,867.74 | 4,482.80           |